

DIVISION BENCH

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/673(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th February, 2021, 10:30 A.M

Name of the Company	RATHI STEEL INDUSTRIES PVT. LTD. Vs. B.S. ENGINEERING MACHINERY PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Tanoy Chakraborty, Advocate - For the Operational Creditor
Mr. Siddharth Shroff, Advocate

Mr. Sandip Kumar Bhattacharyya, Advocate - For the Corporate Debtor
Mr. Aviroop Bhattacharya, Advocate

ORDER

The Ld. Counsel on both sides are present.

The pleadings, in the matter, are complete.

List this matter for hearing and disposal on 23rd April, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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